tion Check Requirement have been further streamlined.

- 3. Officials of Indian Missions in the Gulf countries have started visiting labour camps of Indian workers.
- 4. Proposals for compulsory surance for emigrant workers and for the creation of a Welfare Fund are under finalisation

Strike by the workers of Western Coalfields

2202, SHRI NARESH C. PUGLIA: Will the Minister of LABOUR pleased to state:

- (a) whether it is a fact that the work in the Western Coalfields was ceased due to strike by the workers belonging to various unions and if so, what are the reasons for the strike;
- (b) what were the demands of the workers and whether these have been met; if so, what are the details thereof:
- (c) what is the number of workers who participated in the strike giving details of their unions; district-wise;
- (d) what is the number of workers who abstained from the strike giving details of the unions, district-wise; and
- action has been taken (e) what against those workers who indulged in the strike?

MINISTER OF STATE THE THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) to (e) Information is being collected and will be laid on the Table of the House.

Soccour to family of late Shri R. R. Patro

2203. SHRI LAL K. ADVANI: WILL the Minister of AGRICULTURE pleased to state the details of soccour provided to the family of late Shri R. R. Patro's of NDRI, Karnal after the tragedy?

OF STATE THE MINISTER THE DEPARTMENT OF AGRICUL-TURAL RESEARCH AND EDUCA-TION IN THE MINISTRY OF AGRI-CULTURE (SHRI HARI KRISHNA SHASTRI): In addition to the payments due to the family of late Shri R. R. Patro amounting to Rs. 80,331.95 as death-cum-retirement gratuity and arrears of pay and allowances family pension @ Rs. 1200/- p.m. from 12-5-1986 to 11-5-1993 and Rs. 600/p.m. from 12-5-1993 onwards, following help has been provided:-

- 15,000 was paid as award from the Compassionate Fund of ICAR.
- 2. The family of late Shri Patro has been allowed to retain the residential quarter allotted by NDRLon payment of normal rent in relaxation of rules.
- 3. Commensurate with his educaqualifications an offer of Compassionate appointment for the post of Jr. Clerk at Central Salinity Research Institute, Karnal was made to Shri Sanjay Susant Patro son of late Shri R. R. Patro. The Institute has informed that the registered letter containing offer of appointment was received back undelivered. Subsequently the letter was sent through special messenger of the Institute but the delivery of the same was not accepted.

दिल्ली में शराब की खपत में बृद्धि

2204. श्री राम नरेश यादव : क्या कस्याण मंत्री यह बताने की हुपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली में गत 6 वर्षों में शराब की खपत काफी तेजी से वृद्धि हुई है श्रीर यदि हां, तो इस भ्रवधि के दौरान ऐसी कितनी वृद्धि हुई है ग्रीर गत तीन वर्ष के दौरान प्रति वर्ष शराब की कुल खपत का ब्यौरा क्या है;

- (द) क्या शराब की खपत पर रोक लगाने वाली सरकारी नीतियां बेग्रसर साबित हुई हैं ; यदि हां तो इसके क्या कारण हैं:
- (ग) क्या सरकार शराब की कुछ ब्रांडों को नियमित करने का विचार रखती हैं ग्रौर यदि हां, तो इस प्रकार निथमित किये जाने वाले प्रस्तावित ब्रांडों के नाम क्या हैं और उने ब्रांडों के नाम तथा अन्य विवरण क्या हैं, जिन्हें बंद किये जाने का विचार है। भ्रौर
- (घ) वर्ष 1986-87 ग्रीर 1987-88 के दोरान दिल्ली, उत्तर प्रदेश अरेर

बिहार में शराब की बिकी से सरकार की श्राय में वृद्धि हुई तथा शराब पर लगाये गये विभिन्न क्रिरों से सरकार के राजस्व में हुई बढ़ोत्तरी का वर्ष-वार **च्योरा क्या** है ?

to Questions

कल्याण मंत्रालय की राज्य मंत्री राजेन्द्र कुमारी वाजपेयी) : 1982-83 से 1987-88 तक में शराब की खपत में भारत निर्मित विदेशी शराब के मामले में 88.69 प्रति-शत, बीयर के मामले में 47.65 प्रतिशत श्रीर देसी शराब के मामले में 4.7 प्रतिशत की वृद्धि हुई है। कुल खपत के ब्यौरे निम्न प्रकार हैं :---

| वर्ष | | बोतलों की संख्य | T |
|---------|---|------------------------------|-------------|
| • | भारत निर्मित विदेशी शराब (750 मि० ली० में) (| बीं य र 650 मि० लीं० में) | देशीं शराव |
| 1985-86 | 1, 1, 5, 7 3, 5 5 6 | 81,97,551 | 2,14,84,775 |
| 1986-87 | 140,40,032 | 95,26,122 | 1,86,75,425 |
| 1987-88 | 1,68,12,174 | 1,26,47,326 | 1,98,90,208 |

- (ख) शराब पीने जैसी सामाजिक बुराई को समाप्त करना एक लम्बा श्रीर कठिन कार्य है। लोगों की इस आदत के छडाने के लिए निरंतर शिक्षा प्रचार ग्नीर सतत प्रयासों की भ्रावश्यकता है। ये प्रयास जारी हैं।
- (ग) केन्द्रीय सरकार के विचाराधीन ऐसा कोई प्रस्ताव नहीं है।

(घं) उत्तर प्रदेश ग्रौर बिहार में शराब की बिकी से होने वाली ध्राय के बारे में कोई जानकारी नहीं हैं। भी, केन्द्र शासित प्रदेश दिल्ली में पिछले दो वर्षों के दौरान शराब की बिकी प्राप्त राजस्व निम्न प्रकार है :--

| वर्ष | • | | भारत निर्मित विदेशी शराब जिसमें बीयर ग्रौर पिरशोधित स्पिरिट | | जोड़ (करोड में) |
|----------------|---|---|--|-------|--------------------|
| 1986-87 | | • | 67.16 | 48.14 | 115.30 |

| | | | | | |
|------------------|------|-------------|-------|-------|--------|
| № 1986-87 | • | • | 67.16 | 48.14 | 115.30 |
| 1987-88 | • | • | 82.83 | 51.18 | 134.01 |

Allocation of Land for CGHS dispensary in Chittaranjan Park

2205. SHRI BHUBANESWAR KA-LITA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a proposal has been received from the Ministry of Health and Family Welfare for allocation of a plot of land in Chittaranjan Park, to set up a CGHS dispensary there;
- (b) if so, when;
- (c) what action has been thereon so far; and
- (d) if no action has been taken, what are the reasons therefor?

OF STATE THE MINISTER THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): (a) to (c) Govt initiated a proposal,